

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OP No.1 of 2012 &
IA No.38 of 2012

Dated : 13th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Rajdhani Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant (s) : **Mr. Amit Kapur,**
Mr. Vishal Anand
Ms. Deepeika Kalia &
Mr. Nikhil Sharma

Counsel for the Respondent(s): **Mr. M.G. Ramachandran**
Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Mr. Meet Malhotra, Sr Adv.
Mr. Swetaketu Mishra & Mr. Ritin
Rai for R.12
Mr. Jayant Nath, Sr. Adv. with
Mr. Vivek Narayan Sharma for R-13
Mr. K.M. Varma, JD (Law)
Ms. Rinku Gautam, JD (Tariff)

O.P. No. 2 of 2012 &
IA No. 39 of 2012

BSES Yamuna Power Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : **Mr. Amit Kapur,**
Mr. Vishal Anand
Ms. Deepeika Kalia &
Mr. Nikhil Sharma

Counsel for the Respondent(s): Mr. M.G. Ramachandran
 Ms. Swapna Seshadri
 Mr. Anand K. Ganesan
 Mr. Meet Malhotra, Sr Adv.
 Mr. K.M. Varma, JD (Law)
 Ms. Rinku Gautam, JD (Tariff)
 Mr. Swetaketu Mishra & Mr. Ritin Rai for R.12
 Mr. Jayant Nath, Sr. Adv. with
 Mr. Vivek Narayan Sharma for R-13
 Mr. Jayant Nath, Sr. Adv. with
 Mr. Vivek Narayan Sharma for R-13

**Appeal No. 23 of 2012 &
 I.A. Nos. 44 & 71 of 2012**

BSES Yamuna Power Limited ...Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur,
 Mr. Vishal Anand
 Ms. Deepeika Kalia &
 Mr. Nikhil Sharma

Counsel for the Respondent(s): Mr. M.G. Ramachandran
 Ms. Swapna Seshadri
 Mr. Anand K. Ganesan
 Mr. Meet Malhotra, Sr Adv.
 Mr. K.M. Varma, JD (Law)
 Ms. Rinku Gautam, JD (Tariff)
 Mr. Swetaketu Mishra & Mr. Ritin Rai for R.12
 Mr. Jayant Nath, Sr. Adv. with
 Mr. Vivek Narayan Sharma for R-13

**Appeal No. 24 of 2012 &
 I.A. Nos. 45 & 70 of 2012**

BSES Rajdhani Power Limited ...Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur,
 Mr. Vishal Anand
 Ms. Deepeika Kalia &
 Mr. Nikhil Sharma

Counsel for the Respondent(s): Mr. M.G. Ramachandran
 Ms. Swapna Seshadri
 Mr. Anand K. Ganesan
 Mr. Meet Malhotra, Sr Adv.
 Mr. Ravi S.S. Chauhan
 Mr. K.M. Varma, JD (Law)
 Ms. Rinku Gautam, JD (Tariff)
 Mr. Swetaketu Mishra & Mr. Ritin Rai for R.12
 Mr. Jayant Nath, Sr. Adv. with
 Mr. Vivek Narayan Sharma for R-13

Appeal No. 184 of 2011

Delhi Transco Ltd. ...Appellant (s)
Versus
D.E..R.C. & Ors.Respondent(s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
 Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. R.K. Mehta
 Mr. Antaryami Upadhyay
 Mr. David A.
 Mr. K.M. Varma, JD (Law)
 Ms. Rinku Gautam, JD (Tariff)

ORDER

Mr. Meet Molhotra, the Learned Senior Counsel for the Respondent - Commission argued the matter at length. He is directed to file his written notes on the scope of Section 121 of the Electricity Act, 2003. Reply be filed on or before 24.04.2012.

Post the matter for further hearing on **24.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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